

[Secretary]

Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th March, 1971 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Vote on Account Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th March, 1971 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (iii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th March, 1971, and transmitted to the Rajya Sabha for its recommendation and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (Vote on Account) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th March, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the

Lok Sabha in regard to the said Bill."

- (v) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 25th March, 1971, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.39 hrs

ELECTION TO COMMITTEE
EMPLOYEES STATE INSURANCE
CORPORATION

THE MINISTER OF LABOUR,
EMPLOYMENT AND REHABILITATION
(SHRI R. K. KHADILKAR) : Sir, I beg to move :

"That in pursuance of section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1950, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Employees' State Insurance Corporation for the term commencing from the date of election, subject to the other provisions of the said Act."

MR. SPEAKER : The question is :

"That in pursuance of section 4(i) of the Employees' State Insurance Act, 1948 read with rule 2A of the Employees' State Insurance (Central) Rules, 1950, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Employees' State Insurance Corporation for the term commencing from the date of election, subject to the other provisions of the said Act."

The motion was adopted

SHRI SHYAMNANDAN MISHRA (Begusarai) : Sir, a few days back a warning had been given in this House that there was going to be a strike by the railway employees in the Barauni area.

MR. SPEAKER : When you met me, I thought, you had sent some notice to me about that.

SHRI SHYAMNANDAN MISHRA : Now the services have been paralysed. I would like the Railway Minister to make a statement on this subject as to how they want to get about a settlement of the legitimate grievances of the workers there.

SHRI S. M. BANERJEE (Kanpur) : It is such an important matter that the Railway Minister can make a statement *suo motu*.

SHRI A. K. GOPALAN (Palghat) : I have already drawn his attention to this. I have written to him sending the telegram that I had received. I have not received any reply. To day it is all paralysed.

MR. SPEAKER : The Railway Minister should make some statement.

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA) : I will pass on the information to the Railway Minister.

MR. SPEAKER : The Parliamentary Affairs Minister will convey it to him.

12.40 hrs.

RE. BUSINESS OF THE HOUSE

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष महोदय, मुझे खेद है कि मैं शनिवार को यहां नहीं था। मैंने समाचार पत्रों में पढ़ा कि लोक सभा का यह अधिवेशन 2 अप्रैल को समाप्त हो जाएगा। आपने यह फैसला किया है। हमने आखीर तक प्रयत्न दे दिये हैं। आखिर जब 7 तारीख तय की गई थी तब क्या बिना सोच-समझे तय की गई थी। एक

पार्लियामेंट ही तो फोरम है हमारे लिए अपनी बात कहने का.....

एक माननीय सदस्य : हमें रिटर्न दाखिल करना है।

श्री अटल बिहारी वाजपेयी : 9 तारीख तक रिटर्न दाखिल होंगे।

अध्यक्ष महोदय : यही बात आप शांति से कह सकते हैं। साधारण बात के बारे में भी आप गर्मी और जोश में आ जाते हैं। आप तो लीडर हैं, आप हर वक्त गर्मी में रहते हैं तो आपको तो ठंडा करना ही होगा।

श्री अटल बिहारी वाजपेयी : हम तो पहले ही ठंडे हो गए हैं, आप क्यों ठंडा करना चाहते हैं।

MR. SPEAKER : Some Members wanted that sittings of the House for the 5th, 6th and 7th should be given up and that the session should adjourn on the 2nd. Most of the Members said that they had their engagements on these days. Others wanted that because of the harvesting season in the north India, they did not want to have the session towards the middle or the end of April. So, we reviewed the list of business and found that it could be finished on the 2nd evening. Even if we had accepted the other alternative to meet at the end of April, some Members said that was the harvesting season. Therefore, the only alternative open was that we finish the business on the 2nd evening and meet a little earlier or, if not a little earlier, at the end of May or 1st week of June. That was decided by the House. I put it to the House and they agreed to it. The Minister put the list of business for this week. I put it to the House and the House agreed to it.

RE. SITUATION IN EAST PAKISTAN

श्री अटल बिहारी वाजपेयी (ग्वालियर) : मुझे एक और निवेदन करना है। सारा देश और यह सदन बंगला देश की स्थिति के बारे में चिन्तित है। प्रधान मंत्री सदन में मौजूद